

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:665  
ANSWERED ON:09.12.2013  
ESI SCHEME FROM STATE TO CENTRAL  
Khairi Shri Chandrakant Bhaurao

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Maharashtra Government has transferred the Employees State Insurance (ESI) Scheme of the State to the Centrally-run Employees` State Insurance Corporation (ESIC);
- (b) if so, the details thereof and the reasons therefor;
- (c) the reason for no action taken at the Central level after the ESI scheme having been transferred to the ESIC; and
- (d) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a): No, Madam.
- (b) to (d): Does not arise in view of reply to part (a) of the Question.